

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 71/(MAH)/2016
MA No. 45/2017

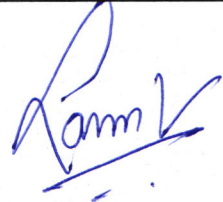
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

NAME OF THE PARTIES: Shri Sanjay R. Dung & Ors.
V/s.
M/s. Manjeet Hotels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

10	S.D. Shukla i/b DSK legal Adv for Rep		
----	---	--	--

	Adv Trisha Mehta a/w Adv Manali Kehrisagar i/b AART legal Adv for the Applicant		
--	--	--	---

ORDER

CA No. 45/2017 in CP No. 71/397-398/NCLT/MB/MAH/2016

For this matter being settled between the parties, this Application is moved by the Petitioner for withdrawal of this Company Petition. This Bench hereby dismissed the Company Petition as withdrawn.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)